

(c) whether work has been started and at what stage it is?

**The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra):** (a) and (b). The number of houses/barracks proposed to be constructed under the Low-cost Housing scheme in different coalfields will be distributed as follows:—

Sl. No.	Name of coal field	No. of houses	No. of barracks
1	Jharia	6,104	51
2	Mugma	850	6
3	Bokaro	226	3
4	Karanpura/Ramgarh	1,125	1
5	Raniganj	9,388	40
6	Pench Valley	600	2
7	Korea	640	—
8	Vindhya Pradesh	561	3
9	Chanda	250	2
10	Assam	1,390	1
11	Andhra Pradesh	1,224	—
12	Sambalpur	202	1
13	Talchar	20	1
	Total	22,580	111
	Allotment under consideration	2,420	306
	Grand Total	25,000	417

(c) Construction is likely to start by October, 1961.

#### Slum Clearance in Uttar Pradesh

**3363. Shri D. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) what schemes of slum clearance are in progress in Uttar Pradesh;

(b) the quantum of Central assistance to each of the above schemes so far; and

(c) the progress achieved so far?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) to (c). The required information is furnished in the statement laid on the Table of the House. [See Appendix IV, annexure No. 40].

#### Nangal Fertilizer Factory

**3364. Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any compensation has been paid to those whose lands had been requisitioned for the Fertilizer Factory at Nangal;

(b) if so, the total amount that was assessed to be paid to the affected persons;

(c) total amount that has been paid actually so far;

(d) what steps are being taken to pay the arrears immediately; and

(e) whether any portion out of the land acquired is proposed to be left for the affected villagers and how much?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) Yes.

(b) Rs. 60,47,935.39 nP.

(c) and (d). The entire compensation amount has been deposited with the Collector of the District by the Fertilizer Corporation.

(e) About 1000 acres of land is being surrendered to the State Government.

#### Assistant Mica Labour Welfare Officer

3365 {  
 Shri P. G. Deb:  
 Shri Narasimhan:  
 Pandit K. C. Sharma:  
 Shri M. B. Thakore:  
 Shri Sugandhi:  
 Shri Ram Garib:  
 Shri B. C. Kamble:

Will the Minister of Labour and Employment be pleased to state:

(a) whether there is any proposal to shift the headquarters of Assistant Mica Labour Welfare Officer from Gudur to the village of Kaichedu, Nellore District, Andhra Pradesh;

(b) whether this headquarters was allowed to be at Gudur some years

back when a similar proposal was made; and

(c) the reasons for the new proposal?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b). Yes.

(c) Efficiency and economy.

**Permanent Posts of Labour Inspectors (Central)**

**3366. Shri J. B. S. Bist:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the orders of the Government of India regarding conversion of 80 per cent temporary posts into permanent ones have not yet been implemented in respect of Labour Inspector (Central) and Conciliation Officers (Central) in the Office of the Chief Labour Commissioner (Central);

(b) if so, the reasons therefor and the time by which they will be implemented; and

(c) the number of such temporary posts as on the 30th June, 1961, that are to be converted into permanent ones in accordance with the instructions of the Government of India?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b). Proposals regarding Conciliation Officers' posts have been sent to the Financial authorities for concurrence. As for Labour Inspectors, necessary information has been called for from subordinate organisations and orders are likely to be issued soon.

(c) 28—Conciliation Officer—6  
Labour Inspector 22.

**Indian Expedition to Annapurna**

**3367. Shri Shree Narayan Das:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the base camp of the Indian Team, which

has been successful in climbing Annapurana Peak, was looted.

(b) if so, the circumstances in which this happened;

(c) whether it is a fact that porters in the area refused to work for the team; and

(d) if so, the reasons therefor?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) and (b). The base camp was looted by the Manang villagers on the 21st April, 1961, while all members of the expedition were in the higher camps. These villagers have been in the habit of harassing mountaineering expeditions with the object of extorting money.

(c) and (d). The villagers refused to provide porters unless Rs. 2,000 was paid by the expedition. However, on the intervention of our Ambassador, the Government of Nepal deputed some troops to the area together with sherpas who ferried loads to the next stage where porters were available.

**Squatters in Delhi**

**3368. Shri D. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of squatters in Delhi/New Delhi occupying Government/private land separately;

(b) whether a scheme to rehabilitate them has been chalked out;

(c) if so, the details thereof;

(d) the amount to be spent on the same;

(e) the time by which all the squatters are proposed to be rehabilitated; and

(f) the steps taken or proposed to be taken to check further squatting?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) 43,857 families are reported to be squatting on Govern-